

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No.1926 of 2021

Sikendar Kumar @ Sikender Kumar

...

Petitioner

Versus

The State of Jharkhand

...

Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Md. Yasir Arafat, Advocate

For the State : Mrs. Snehika Bhagat, Addl. P.P.

Order No.03 Dated- 10.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this criminal miscellaneous petition with a liberty to file a fresh criminal miscellaneous petition as per law.

Accordingly, this criminal miscellaneous petition is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/